

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

STARRED QUESTION NO:299  
ANSWERED ON:09.12.2009  
ASSESSMENT OF AVAILABILITY OF GROUND WATER  
Jakhar Shri Badri Ram ;Joshi Shri Mahesh

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government conducts periodic assessment of the availability of ground water resources in various parts of the country;
- (b) if so, the outcome of the periodic assessments conducted on the last two occasions, State-wise;
- (c) whether the Government has any mechanism to monitor the various schemes' initiated for recharge of ground water level;
- (d) if so, the details thereof; and
- (e) the success achieved as a result of the various steps initiated by the Union Government in this regard?

**Answer**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO.299 TO BE ANSWERED ON 09.12.2009 IN LOK SABHA REGARDING ASSESSMENT OF AVAILABILITY OF GROUND WATER

(a) & (b) The Central Ground Water Board (CGWB) in association with State Governments carries out periodic assessment of the availability of ground water in the country. State-wise details of the ground water resource assessment conducted during the years 1995 and 2004 are Annexed.

(c) & (d) The central schemes for recharge of ground water under implementation are

- (i) Demonstrative artificial recharge projects under the scheme of 'Ground Water Management and Regulation'; and
- (ii) Scheme for 'Artificial Recharge of Ground Water through Dugwells. Monitoring of demonstrative artificial recharge projects is done by the Regional Offices of CGWB and progress of implementation of dug wells recharge schemes is monitored by the National Project Monitoring Committee under Central Ground Water Board.

(e) Impact assessment of demonstrative recharge projects carried out by Central Ground Water Board during IX Plan has revealed rise in ground water level in the range of 0.15 to 12 meter in different parts of the country.

**ANNEXURE**

REFERENCE LOK SABHA STARRED QUESTION NO. 299 FOR 09.12.2009

STATE-WISE DETAILS OF LAST TWO GROUND WATER RESOURCE ASSESSMENT CARRIED OUT BY CENTRAL GROUND WATER BOARD (CGWB) IN ASSOCIATION WITH STATE GOVERNMENTS

in Billion Cubic Meter (BCM)

Sl States/Union Replenishable Ground Water Resource  
No Territories

	(1995)	(2004)
States		
1 Andhra Pradesh	35.29	36.50
2 Arunachal	1.44	2.56

Pradesh

- 3 Assam 24.72 27.23
- 4 Bihar 33.52 29.19
- 5 Chhattisgarh ## 14.93
- 6 Delhi 0.29 0.30
- 7 Goa 0.22 0.28
- 8 Gujarat 20.38 15.81
- 9 Haryana 8.53 9.31
- 10 Himachal Pradesh 0.37 0.43
- 11 Jammu & Kashmir 4.43 2.70
- 12 Jharkhand ## 5.58
- 13 Karnataka 16.19 15.93
- 14 Kerala 7.90 6.84
- 15 Madhya Pradesh 50.89 37.19
- 16 Maharashtra 37.87 32.96
- 17 Manipur 3.15 0.38
- 18 Meghalaya 0.54 1.15
- 19 Mizoram NA 0.04
- 20 Nagaland 0.72 0.36
- 21 Orissa 20.00 23.09
- 22 Punjab 18.66 23.78
- 23 Rajasthan 12.71 11.56
- 24 Sikkim NA 0.08
- 25 Tamil Nadu 26.39 23.07
- 26 Tripura 0.66 2.19
- 27 Uttar Pradesh 83.82 76.35
- 28 Uttaranchal ## 2.27
- 29 West Bengal 23.09 30.36

Union  
Territories

1 Andaman & NA 0.330  
Nicobar

2 Chandigarh 0.03 0.023

3 Dadara & Nagar 0.04 0.063  
Haveli

4 Daman & Diu 0.01 0.009

5 Lakshadweep 0.00 0.012

6 Pondicherry 0.03 0.160

Grand Total 431.89 433.017

**Note: NA – Not Assessed**

**## - States created in the year 2000.**